

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 222 of 2013

Dated : 20th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s GMR Vemagiri Power Generation Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Sudapurna Mukherjee**

ORDER

Admit. Issue notice to the Respondents returnable on 11.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ts